ITEM NO.27 Court 1 (Video Conferencing) SECTION XVII (Part-heard)

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

<u>Civil Appeal No(s). 440-441/2020</u>

TATA CONSULTANCY SERVICES LIMITED

Appellant(s)

VERSUS

CYRUS INVESTMENTS PVT LTD & ORS. Respondent(s) (IA No. 88896/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57853/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1189/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 88895/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 1183/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 87378/2020 - REJOINDER IA No. 1187/2020 - STAY APPLICATION)

WITH

C.A. No. 13-14/2020 (XVII)

(FOR STAY APPLICATION ON IA 951/2020 FOR PERMISSION TO FILE SYNOPSIS AND LIST OF DATES ON IA 952/2020 FOR impleading party ON FOR INTERVENTION/IMPLEADMENT IA 2055/2020 ON IA 2055/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 2769/2020 FOR **PERMISSION** T0 FILE **ADDITIONAL DOCUMENTS/FACTS/ANNEXURES** ΙA 4322/2020 ON FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54231/2020 FOR **EXEMPTION** FROM FILING **AFFIDAVIT** ON IA 54232/2020 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54485/2020 **AFFIDAVIT** ON IA 54486/2020 FOR **EXEMPTION** FROM FILING **FOR** APPLICATION FOR **PERMISSION** ON IA 78282/2020 **FOR** IA 78287/2020 EXEMPTION FROM FILING AFFIDAVIT ON **FOR APPROPRIATE** ORDERS/DIRECTIONS ON IA 86420/2020 **FOR EXEMPTION** FROM FILING AFFIDAVIT ON IA 86424/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88051/2020 IA No. 78282/2020 - APPLICATION FOR PERMISSION IA No. 86420/2020 APPROPRIATE ORDERS/DIRECTIONS IA No. 17061/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES IA No. 54232/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 88051/2020 -**FROM** EXEMPTION AFFIDAVIT IA No. 86424/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 78287/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54486/2020 EXEMPTION FROM FILING AFFIDAVIT IΑ 2055/2020 No. INTERVENTION/IMPLEADMENT IA No. 4322/2020 -PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 2769/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 952/2020 -PERMISSION TO FILE SYNOPSIS AND LIST OF DATES IA No. 54231/2020 -PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 54485/2020 -PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTSIA No. 951/2020 -STAY APPLICATION)

C.A. No. 442-443/2020 (XVII)

EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON APPLICATION 1546/2020 FOR STAY ON IA 1547/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57851/2020 FOR APPLICATION FOR PERMISSION ON IA 84487/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84488/2020 IA No. 84487/2020 - APPLICATION FOR PERMISSION IA No. 84488/2020 - EXEMPTION FROM FILING AFFIDAVIT - EXEMPTION FROM FILING AFFIDAVIT 57851/2020 1546/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 1549/2020 **PERMISSION** T0 FILE **ADDITIONAL** DOCUMENTS/FACTS/ANNEXURESIA No. 1547/2020 - STAY APPLICATION)

C.A. No. 19-20/2020 (XVII)

APPLICATION (FOR STAY ON IA 1563/2020 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1564/2020 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54267/2020 **EXEMPTION FROM** FILING **AFFIDAVIT** ON IA 54268/2020 **FOR** FROM **FILING** ON ΙA **EXEMPTION AFFIDAVIT** 58001/2020 FOR APPLICATION **FOR PERMISSION** ON IΑ 110004/2020 **FOR EXEMPTION** FROM **FILING AFFIDAVIT** ON ΙA 110009/2020 **FOR FOR PERMISSION** ON IΑ 110015/2020 APPLICATION FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110018/2020 IA No. 110015/2020 - APPLICATION FOR PERMISSION IA No. 110004/2020 APPLICATION FOR PERMISSION IA No. 110009/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58001/2020 **EXEMPTION** FROM AFFIDAVIT IA No. 54268/2020 - EXEMPTION FROM FILING AFFIDAVIT IA 110018/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1564/2020 PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 54267/2020 -PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 1563/2020 - STAY APPLICATION)

C.A. No. 444-445/2020 (XVII)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1685/2020 **FOR STAY APPLICATION** ON IA 1687/2020 **FOR** CONDONATION OF DELAY IN FILING THE SPARE COPIES ON 15052/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58010/2020 **FOR APPLICATION FOR PERMISSION** ON IA 71024/2020 **FOR** FROM **FILING** ON IA **EXEMPTION AFFIDAVIT** 71026/2020 **FOR APPLICATION** FOR **PERMISSION** ON IA 71028/2020 **FOR EXEMPTION** FROM FILING **AFFIDAVIT** ON IΑ 71029/2020 **FOR APPLICATION** FOR **PERMISSION** ON IΑ 79774/2020 **FOR EXEMPTION** FROM **FILING AFFIDAVIT** ON IΑ 79775/2020 **FOR** APPLICATION **FOR PERMISSION** ON IA 79777/2020 FOR **EXEMPTION FROM FILING AFFIDAVIT** ON IA 79778/2020 71028/2020 APPLICATION FOR PERMISSION IA No. 71024/2020 APPLICATION FOR PERMISSION IA No. 79777/2020 - APPLICATION FOR PERMISSION IA No. 79774/2020 - APPLICATION FOR PERMISSION - EXEMPTION FROM FILING 71029/2020 **AFFIDAVIT** No. 71026/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58010/2020 EXEMPTION FROM FILING AFFIDAVIT IA No. 79778/2020 - EXEMPTION FROM **EXEMPTION** AFFIDAVIT IA No. 79775/2020 -FILING FROM AFFIDAVIT IA No. 1685/2020 - PERMISSION TO FILE LENGTHY LIST OF

DATES IA No. 1687/2020 - STAY APPLICATION)

C.A. No. 448-449/2020 (XVII)

STAY APPLICATION ON 4059/2020 IΑ FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON 4060/2020 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 20698/2020 FOR APPLICATION FOR PERMISSION ON IA 57847/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57848/2020 APPLICATION FOR PERMISSION ON IA 86404/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86405/2020 IA No. 86404/2020 - APPLICATION FOR PERMISSION IA No. 57847/2020 - APPLICATION FOR PERMISSION IA No. 86405/2020 - EXEMPTION FROM FILING AFFIDAVIT IA 57848/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 4060/2020 -EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 4059/2020 - STAY APPLICATION)

C.A. No. 263-264/2020 (XVII)

STAY APPLICATION ON ΙA 7309/2020 **FOR** impleading party ON IA 7311/2020 **FOR** INTERVENTION/IMPLEADMENT IΑ 7311/2020 ON **EXEMPTION FROM** FILING AFFIDAVIT ON IA FOR REJOINDER ON IA 78407/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78409/2020 IA No. 78409/2020 - EXEMPTION FROM AFFIDAVIT IA No. 57844/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 7311/2020 - INTERVENTION/IMPLEADMENT IA No. 78407/2020 -REJOINDER IA No. 7309/2020 - STAY APPLICATION)

C.A. No. 1802/2020 (XVII)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA FOR PERMISSION TO FILE **ADDITIONAL** DOCUMENTS/FACTS/ANNEXURES ON IA 47373/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61052/2020 FOR APPLICATION FOR PERMISSION ON IA 95738/2020 FOR APPLICATION FOR PERMISSION ON IA 95745/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95746/2020 FOR REJOINDER ON IA 104901/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104912/2020 FOR REJOINDER ON IA 104925/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104929/2020 FOR GRANT OF INTERIM RELIEF ON 111387/2020 FOR EXEMPTION FROM FILING AFFIDAVIT 111389/2020 IA No. 95745/2020 - APPLICATION FOR PERMISSIONIA No.95738/2020 - APPLICATION FOR PERMISSIONIA No. 104912/2020 -EXEMPTION FROM FILING AFFIDAVITIA No. 95746/2020 - EXEMPTION FROM FILING AFFIDAVITIA No. 111389/2020 - EXEMPTION FROM AFFIDAVIT IA No. 61052/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 104929/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 111387/2020 - GRANT OF INTERIM RELIEF IA No. 47373/2020 -FILE ADDITIONALDOCUMENTS/FACTS/ANNEXURES PERMISSION TO IA No. 46861/2020 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 104901/2020 - REJOINDER IA No. 104925/2020 - REJOINDER)

Date: 14-12-2020 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the Parties:

For Appellant in C.A.440-441/2020

Ms. Fereshte D. Sethna, Adv.

Ms. Anuradha Dutt, Adv.

Ms. Suman Yadav, Adv.

Mr. Haaris Fazili, Adv.

Mr. Adhiraj Malhotra, Adv.

Mr. Hasmukh Ravaria, Adv.

Mr. Aditya Sarin, Adv.

Mr. Shreyash Taparia, Adv.

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Ms. Rashi Verma, Adv.

Ms. Aboli Mandlik, Adv.

Ms. B. Vijayalakshmi Menon, AOR

For Appellant in C.A.263-264/2020 &13-14/2020

Mr. Harish N. Salve, Sr. Adv.

Dr. A.M. Singhvi, Sr. Adv.

Ms. Ruby Singh Ahuja, Adv.

Mr. Dhruv Dewan, Adv.

Ms. Tahira Karanjawala, Adv.

Mr. Anupam Prakash, Adv.

Mr. Avishkar Singhvi, Adv.

Mr. Rohan Batra, Adv.

Ms. Reena Choudhary, Adv.

Mr. Arjun Sharma, Adv.

Mr. Shravan Sahny, Adv.

Mr. Ashutosh P.Shukla, Dav.

Mr. Utkarsh Maria, Adv.

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For M/S. Karanjawala & Co., AOR

For Appellant in C.A. 19-20/20

Mr. Harish N. Salve, Sr. Adv.

Mr. S.N. Mookherjee, Sr. Adv.

Mr. Nitesh Jain, Adv.

Mr. Anuj Berry, Adv.

Mr. Sidharth Sharma, Adv.

Mr. Chaitanya Safaya, Adv.

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For Appellant in C.A.448-449/2020

Mr. Mohan Parasaran, Sr. Adv.

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Mr. Dhruv Dewan, Adv.

Ms. Tahira Karanjawala, Adv.

Mr. Anupm Prakash, Adv.

Mr. Rohan Batra, Adv.

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Mr. Arjun Sharma, Adv.

Mr. Shravan Sahny, Adv.

Mr. Ashutosh P.Shukla, Adv.

Mr. Utkarsh Maria, Adv.

Ms. Harshita Choubey, Adv.

Mr. Dhruv Sethi, Adv.

Ms. Aditi Dani, Adv.

Mr. Ashwin Kumar D.S., Adv.

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For UOI (Ministry of Corp. Affairs) In C.A.13-14/2020

& 263-264/2020

Mr. Tushar Mehta,SG Mr. Balbir Singh,ASG

Mr. K.M. Nataraj, ASG

Mr. Akshay Amritanshu, Adv.

Mr. Navanjay Mahapatra, Adv.

Mr. Piyush Beriwal, Adv.

Mr. Kanu Agrawal, Adv.

Ms. Vanshaja Shukla, Adv.

Mr. Mohd. Akhil, Adv.

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For Appellant in C.A.442-443/2020

Mr. Nitesh Jain, Adv.

Mr. Anuj Berry, Adv.

Mr. Chaitanya Safaya, Adv.

Mr. Kostubh Devnani, Adv.

Mr. Adrish Majumdar, Adv.

Mr. S. S. Shroff, AOR

For Appellants in In C.A.444-45/20 & Respt. in C.A.Nos.440-41/20, 13-14/2020, 442-443/2020, 19-20/20, 448-449/20, 263-264/2020, 1802/20

Mr. Mohan Parasaran, Sr. Adv.

Mr. Zal Andhyarujina, Sr. Adv.

Mr. Sidharth Sharma, Adv.

Mr. J.N. Mistry, Adv.

Ms. Namrata Parikh, Adv.

Mr. Ashwin Kumar D.S., Adv.

Ms. Aditi Dani, Adv.

Mr. Saswat Pattnaik, Adv.

Mr. Hasan Murtaza, AOR

Respt.No.4 in C.A.13-14/20

Mr. Harish N. Salve, Sr. Adv.

Mr. S.N. Mookherjee, Sr. Adv.

Mr. Nitesh Jain, Adv.

Mr. Anuj Berry, Adv.

Mr. Sidharth Sharma, Adv.

Mr. Chaitanya Safaya, Adv.

Mr. Kostubh Devnani, Adv.

Mr. Adrish Majumdar, Adv.

Mr. S. S. Shroff, AOR

Respt.No.11 in C.A.13-14/20

Mr. Nitesh Jain, Adv.

Mr. Anuj Berry, Adv.

Mr. Chaitanya Safaya, Adv.

Mr. Kostubh Devnani, Adv.

Mr. Adrish Majumdar, Adv.

Mr. S. S. Shroff, AOR

Respt.No.14 in C.A.13-14/20

Mr. Nitesh Jain, Adv.

Mr. Anuj Berry, Adv.

Mr. Chaitanya Safaya, Adv.

Mr. Kostubh Devnani, Adv.

Mr. Adrish Majumdar, Adv.

Mr. S. S. Shroff, AOR

For Respt. Nos. 1&2 Mr. C.A. Sundaram, Sr.Adv.

Mr. Shyam Divan, Sr. Adv.

Mr. Somasekhar Sundaresan, Adv.

Mr. Manik Dogra, Adv.

Ms. Rohini Musa, Adv.

Mr. Rohan Jaitely, Adv.

Mr. Apurva Diwanji, Adv.

Ms. Sonali Jaitely Bakshi, Adv.

Mr. Ruzbeh Mistry, Adv.

Mr. Anoj Menon, Adv.

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Mr. Ravi Tyagi, Adv.

Mr. Shubhanshu Gupta, Adv.

Ms. Rini Badoni, Adv.

Mr. Pragalbh Bhardwaj, Adv.

Mr. Gunjan Shah, Adv.

Mr. Akshay Doctor, Adv.

Mr. Himank Singh, Adv.

Mr. P. V. Yogeswaran, AOR

For R.No.3 (Cyrus Mistry) In all matters

Mr. Janak Dwarkadas, Sr. Adv.

Mr. Akshay Makhija, Adv.

Ms. Jyoti Mendiratta, AOR

For Respt.Nos. 5,7, & 9 in C.A.No.13-14/2020 Mr. Ashish Prasad, Adv.

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Polanki Gowtham, Adv.

Mr. Amitabh Sinha, Adv.

Mr. Shrey Sharma, Adv.

UPON hearing the counsel the Court made the following O R D E R

Today when the matter was taken up for hearing, this Court disclosed to the Bar that Mr. Shrinivas Bobde, learned counsel, has been appearing on behalf of a subsidiary company of Shapoorji Pallonji Group at Mumbai in a matter regarding slum rehabilitation for about two years.

Learned senior counsel/counsel appearing for the parties viz., Mr. Harish N. Salve, Dr. A.M. Singhvi, Mr. C.A. Sundaram, Mr. Mohan Parasaran, Mr. Shyam Divan, Ms. Fereshte D. Sethna, etc., have stated that they have no objection to this Court deciding the present matters.

The aforesaid joint statement made by learned counsel appearing for the parties is taken on record.

Argument heard in part.

List the matters on 15.12.2020 for further hearing.

(MADHU BALA) AR-CUM-PS (SANJAY KUMAR-II) Asstt.Registrar-Cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR